THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) According to available reports, Bangladeshi nationals have been found using porous Indo-Bangladesh border to enter into India illegally.

(b) The measures taken by the Government to curb such illegal entry include raising of additional Battalions of Border Security Force; reduction of gaps between the border outposts; intensification of patrolling, both on the land and the riverine border; accelerated programme of construction of border road and fencing; increase in the number of outpost towers; provision of surveillance equipments, etc.

Deployment of Paramilitary Forces in Naxal Infested Areas

- 65. SHRIMATI VANGA GEETHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what are the policies of Government in regard to deployment of paramilitary forces in naxal infested areas; and
 - (b) who bears their expenses?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) The State Governments are primarily responsible for maintaining public order. The Central Government provides Central Para-Military Forces (CPMFs) to the naxal affected States on a need basis and for short term deployment. However, keeping in view the spurt in naxal violence, the Government has now decided to deploy CPMFs on long term basis to carry out anti-naxalite operations.

(b) Presently, the State Governments are required to meet the expenses on account of deployment of CPMFs.

Koel Karo Hydel Project In Jharkhand

66. SHRI MANOJ BHATTACHARYA: Will the Minister of POWER be pleased to state: